

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

STARRED QUESTION NO:381  
ANSWERED ON:20.08.2010  
ARTIFICIAL SWEETNERS.  
Rane Dr. Nilesh Narayan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the different artificial sweeteners used in the food articles and the maximum tolerance limit as prescribed in the relevant laws of such sweeteners;
- (b) whether use of artificial sweeteners including Aspartame, even when used within the permissible limit, is reported to have caused memory loss, brain tumour and other adverse health hazards, etc.;
- (c) if so, the reaction of the Government thereto;
- (d) whether the Government proposes to ban the use of these artificial sweeteners;and
- (e) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

- (a) The details of different artificial sweeteners used in the food articles and the maximum limit as prescribed in the Prevention of Food Adulteration Rules, 1955, are laid on the Table of the House.
- (b) No such report has come to the notice of the Government.
- (c) Does not arise in view of (b) above.
- (d)&(e): At present, there is no proposal to ban the use of these artificial sweeteners.